

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1935
ANSWERED ON:15.03.2005
DEMANDS RAISED BY EMPLOYEES OF CHANDIGARH U.T.
Bansal Shri Pawan Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the employees of Chandigarh UT Administration and Municipal Corporation have been raising certain demands for the last many years;
- (b) if so, the details thereof; and
- (c) response of the Government thereto and action taken, if any, by the Chandigarh Administration?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S.REGUPATHY)

(a): Yes, Sir.

(b) & (c): The major demands raised by the employees of Chandigarh Administration relate to extension of the terms and conditions of service on the pattern admissible to Central Government Employees to them and payment of bonus. Both these demands were considered by the government but it was not found possible to accede to either of the two demands.

The major demand of the employees of the Chandigarh Municipal Corporation was for grant of `deemed deputation` status to such employees who were transferred from the Chandigarh Administration to Chandigarh Municipal Corporation. However, after discussions of their Association with the Secretary, Local Government, Chandigarh Administration they have agreed to be treated as employees of the Corporation provided their pensionary benefits are paid by the Chandigarh Administration and their GPF A/cs etc. are maintained by the Accountant General, Punjab. Accordingly, the Chandigarh Administration have made a proposal on these lines which is under consideration of the Government.